

at the Conference and the decisions arrived at ; and

(d) whether Government have reconsidered their stand to ratify the nuclear non-proliferation treaty and if so, the decision taken in this regard ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) :
(a) The Committee was in session from 18th March 1969 to 23rd May 1969 and from 3rd July 1969 to 30th October 1969.

(b) Yes, Sir.

(c) Consideration was primarily given to three items, viz.,

- (i) Suspension of underground nuclear weapons tests.
- (ii) Chemical and bacteriological (biological) warfare : and
- (iii) Demilitarization of the sea-bed and the ocean floor.

The Conference did not reach agreement on any of the items, and they have all now been referred to the U. N. General Assembly which is currently in session in New York.

(d) There is no change in the Government's decision not to sign the nuclear non-proliferation treaty in its present form.

Tandon Committee's Report on working of State Trading Corporation

*524. **SHRI LOBO PRABHU :** Will the Minister of FOREIGN TRADE be pleased to state :

(a) the increase in the expenditure arising from the reorganisation recommended by the Tandon Committee and what percentage will this represent of the cost of management ;

(b) the percentage of profit earned on exports ;

(c) if the profit of 20 per cent is from imports only, how much of this is from items in which the State Trading Corporation has a monopoly ; and

(d) the per capita consumption of fruits and vegetables in the country and how it compares with the countries to which exports are made ?

THE MINISTER OF FOREIGN TRADE (SHRI B. R. BHAGAT) : (a) The

recommendations of the Review Committee on the State Trading Corporation are still under consideration of the Government.

(b) On an overall basis, there has been no profit on the exports of the S. T. C. However, there was a marginal loss of 0.16% on a turnover of Rs. 48.46 crores in 1968-69.

(c) The total trading profit on the Corporation's imports amounted to Rs. 11.93 crores on a turnover of Rs. 114.1 crores during 1968-69, giving a profit of 10.46%. The canalised imports comprised a turnover of Rs. 94.73 crores, yielding a profit of Rs. 11.89 crores, which works out to 12.55%.

(d) A Statement showing the per-capita consumption of fruits and vegetables in India and other countries is attached.

Statement

Country	Fruits per capita consumption per annum (Kg.)	Vegetables per capita consumption per annum (Kg.)
India	16.5	22.2
France	83	309
West Germany	92	321
Italy	153	253
Netherlands	67	65
Belgium-Luxembourg	58	243
United Kingdom	41	203
Spain	84	77
Switzerland	149	272
Sweden	76	238
Denmark	44	184
Greece	108	185
Yugoslavia	136	216
Lebanon	124	63
U. A. R.	70	105
Iraq	15	42
Kuwait	10	10
Bahrain@	83	—
Thailand	57	23
Philippines	43	32
Hongkong	41	56
Singapore	67	46
Malaysia@	105	—

@ includes fresh fruits and vegetables.

Trade Agreement with Spain

*525. **SHRI R. K. BIRLA :** Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether it is a fact that Spain is a

potential market for Indian tea and food-stuffs ;

(b) the extent to which our efforts to capture this market have been successful ; and

(c) whether any trade agreement has been concluded with the Government of Spain ; if so the details therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : (a) Yes, Sir.

(b) It is not possible to quantify the results of our efforts to capture this market. Export promotion measures in respect of this market have been intensified, but there is a long gestation period for such measures. Our exports to Spain during last three years have, however, been continuously increasing.

(c) No Trade agreement has been concluded with Government of Spain.

Cochin Shipyard

*526. SHRI N. SREEKANTAN NAIR : Will the Minister of DEFENCE be pleased to state :

(a) whether the final stage/shape of the Cochin Shipyard has been reached ; and

(b) the steps taken to develop Cochin harbour side by side to facilitate the shipyard construction ?

THE MINISTER OF DEFENCE AND STEEL AND 'HEAVY ENGINEERING (SHRI SWARAN SINGH) : (a) The Government of India have approved the Cochin Shipyard Project with a building dock for ships upto 66,000 DWT and a ship repair dock to accommodate ships upto 85,000 DWT. The revised estimated cost of the Project is Rs. 45.42 crores.

(b) The Cochin Shipyard project is being processed independently of the schemes for the development of Cochin Harbour.

Exports by State Trading Corporation during Fourth Plan

*527. SHRI S. R. DAMANI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) The details of plans drawn up by

the State Trading Corporation for their export drive during the Fourth Plan ;

(b) the items selected and targets set for intensive drive ;

(c) the administrative steps taken to attract foreign markets and to locate goods of exportable standards and at competitive prices ; and

(d) the machinery set up by State Trading Corporation to advise manufacturers to plan their production accordingly ?

THE MINISTER OF FOREIGN TRADE (SHAI B. R. BHAGAT) : (a) and (b). The Corporation is planning a special drive to increase its exports in the products mentioned below :

(i) *Railway rolling stock and equipment particularly :*

- Wagons
- Coaches
- Diesel and Electric locomotives
- Turnkey projects for railway lines
- Signals and other railway equipments

(ii) *Engineering items :*

- Textile machinery
- Heavy engineering, mechanical and electrical
- Light engineering
- Construction material and building hardware
- Automation parts and accessories
- Turnkey projects

(iii) *Leather goods*

- Shoes
- Chappals
- Component and finished leather

(iv) Food, vegetables, fruits—fresh and channed and cut flowers.

(v) *Textiles :*

- Textiles—cotton, artificial fibre, woollen and jute
- Woollen knitwear, ready-made garments and others.

(vi) *General Products :*

- Domestic utilities
- Personal utilities
- Office utilities
- Industrial utilities
- Wigs and wiglets, human hair, animal hair and products